

Government of Jammu and Kashmir
Mining Department
Civil Secretariat, J&K

Notification

Jammu, the 8th of February, 2023

S.O. 69.- In exercise of the powers conferred by section 9B, 15 and 15A of the Mines & Minerals (Development and Regulation) Act, 1957 (Central Act No. 67 of 1957), the Government hereby makes the following amendment in rule 11 of the Jammu and Kashmir District Mineral Foundation (Composition, Contribution, Functioning, Funding and Trust) Rules, 2017; namely:-

(i) sub-rule (2) shall be sub substituted by the following; namely:-

"(2) All holders of the minor mineral concessions shall, in addition to the royalty, pay to the respective Trust:-

- (a) An amount equivalent to 30% of royalty, if the concession has not been granted through auction;
(b) 10% of royalty as fixed by the Government, if the concession has been granted through auction".

(ii) after sub-rule (2), the following shall be added as sub rule-(3); namely:

"(3) Interest: Notwithstanding anything to the contrary, simple interest at the rate of 12% shall be charged per annum on the DMF payments after one month from the date it becomes due".


By Order of the Government of Jammu and Kashmir.

Sd/-
(Amit Sharma) IAS
Secretary to the Government
Dated:08.02.2023

No: GM-MNG/251/2022-04

Copy to the:

1. All Financial Commissioners (Additional Chief Secretaries).
2. Director General of Police, J&K.
3. All Principal Secretaries to the Government.
4. Director General, J&K IMPARD.
5. Principal Secretary to the Hon'ble Lieutenant Governor.
6. All Commissioner/ Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
9. Divisional Commissioner, Kashmir/ Jammu.
10. All Heads of Departments / Managing Directors.
11. All Deputy Commissioners.
12. Director, Geology and Mining, J&K.
13. Director, Achieves, Archeology and Museums, J&K.
14. General Manager, Government Press, Jammu/ Srinagar.
15. Private Secretary to the Chief Secretary, J&K
16. Private Secretary to the Government, Mining Department.
17. In-charge Website, Mining Department.


(Aamir Ayaiz Rather) 08/02
Under Secretary to the Government